

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
(IB)-553(PB)/2020

IN THE MATTER OF:

Manoj Kapoor

.... Applicant/petitioner

v.

Divine Infracon Pvt. Ltd.

.... Respondent

Order under Section 7 of IBC

Order delivered on 14.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Neeraj Malhotra, Sr. Advocate along with Mr. Harish Kumar Garg, Ms. Payal Agrawal and Mr. Ujjaval Kumar, Counsels for Applicant, M/s Evershine Buildwell

For the respondent

Mr. Abhishek Anand, Adv.

ORDER

None present. List this matter for hearing on **20.01.2021**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)